

VIR) : (a) An amount of Rs. 576.79 lakh (Rs. 23.75 lakhs on Relief and Rs. 553.04 lakhs on Rehabilitation) has been spent by the Government of India on persons of Indian origin from Sri Lanka during the period from 1st January, 1983 to 31st October, 1983.

(b) According to the reports received from various State Governments, upto the end of September, 1983, 84,996 Sri Lanka repatriate families who were eligible and had approached the State Governments have been rehabilitated.

**Investment in Diversification by
I.T.C. Ltd.**

4564. SHRI SANAT KUMAR MANDAL : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the I.T.C. Ltd., Calcutta backed out of the investment in shares of India Cements Ltd., and Ashoka Papers, which was sold of late ;

(b) if so, whether the I.T.C. has taken to some diversification, if so, what are its projects and whether it had obtained MRTP clearance ; and

(c) the capital outlay involved on this diversification and how much it expects to meet from its existing equity and reserves ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) The Industrial Development Bank of India has confirmed that the share transactions with the ITC Group (including the subsidiaries of ITC Ltd.) were reversed and the shares of India Cements Ltd. and Ashoka Papers purchased by the ITC Group from various financial institutions have been returned to the concerned institutions at the price at which they were originally purchased.

(b) A communication (not a formal application under MRTP Act) has been received from M/s. ITC Ltd., on 7.12.83 conveying their intention to enter the field of computer software production facility and seeking a confirmation whether the proposed project is exempt under the provisions of the MRTP Act. The request is under examination.

(c) Details of capital outlay in the project and its financial have not been provided by the company.

**Small Units in Asansol-Durgapur
Region Affected Power
Shortage**

4565. SHRI SANAT KUMAR MANDAL: Will the Minister of ENERGY be pleased to state :

(a) whether some five hundred small-scale units employing an estimated ten thousand workers in the Asansol-Durgapur region have been affected due to power shortage ; and

(b) if so, the assistance which Central Government propose to render and save the situation leading to the unemployment of such a large number of poor workers ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) The information is being collected and will be laid on the Table of the House.

**Bursting of LPG Cylinder in
Lucknow**

4566. SHRI H. N. BAHUGUNA : Will the Minister of ENERGY be pleased to state :

(a) whether attention of Government has been drawn to the tragic death of a young girl (Baby) due to bursting of LPG cylinder in Lucknow (Dainik Jagran, of 20 October, 1983);